GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No.2490 TO BE ANSWERED ON 09.05.2016

Establishment of IIITs

†2490. SHRI SHER SINGH GHUBAYA : DR. RAVINDRA KUMAR RAY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to establish new Indian Institutes of Information Technology (IIITs) in the country;
- (b) if so, the details thereof, State-wise/ UT-wise including Punjab;
- (c) whether the Government has sanctioned any proposal for establishment of a new Indian Institute of Information Technology (IIIT) at Ranchi in the State of Jharkhand and if so, the details thereof;
- (d) whether the Ministry has signed a Memorandum of Understanding (MoU) and the Memorandum of Association (MoA) with the State Government and also some private players in this regard; and
- (e) if so, the details thereof and the time by which these institutions are likely to be established and become operational including at Ranchi?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) to (e): Details of new IIITs approved for setting up are at **Annexure-I**.

An Indian Institute of Information Technology (IIIT) in Public Private Partnership (PPP) mode in Ranchi was approved on 22/04/2015. There are three Industry Partners i.e. (i) Central Coalfields Limited, (ii) Tata Consultancy Services Ltd. (TCS) and (iii) M/s Tata Motors, identified for IIIT-PPP Ranchi. The Memorandum of Understanding (MoU) and the Memorandum of Association (MoA) between the State Government of Jharkhand, Central Government and Industry Partner(s) for setting up IIIT-PPP Ranchi, Jharkhand was signed on 12/12/2015.

ANNEXURE REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2490 REGARDING ESTABLISHMENT OF IIITS ASKED BY SHRI SHER SINGH GHUBAYA AND DR. RAVINDRA KUMAR RAY.

In pursuance of the 13th Schedule of the A.P Reorganization Act, 2014, an Indian Institute of Information Technology (IIIT) was proposed to be established in the successor State of Andhra Pradesh. The Memorandum of Association (MoA) has been signed in January, 2016. The Society in the name of "Indian Institute of Information Technology Design & Manufacturing (IIITD&M), Kurnool, Andhra Pradesh" has been registered and the academic session commenced during 2015-16.

2. In addition, the MHRD has approved a total of nineteen (19) proposals for Indian Institute of Information Technology (IIIT) in Public Private Partnership (PPP) mode under the Scheme of "Setting up of 20 IIITs in PPP mode" as per details given below:-

S. No	Name of Institute set up in PPP Mode	State
1	IIIT Guwahati	Assam
2	IIIT Kota	Rajasthan
3	IIIT Agartala	Tripura
4	IIIT Bhopal	Madhya Pradesh
5	IIIT Tiruchirapalli	Tamil Nadu
6	IIIT Kottayam	Kerala
7	IIIT Una	Himachal Pradesh
8	IIIT Chittoor	Andhra Pradesh
9	IIIT Vadodara	Gujarat
10	IIIT Sonepat	Haryana
11	IIIT Dharwad	Karnataka
12	IIIT Kakinada	Andhra Pradesh
13	IIIT Kalyani	West Bengal
14	IIIT Lucknow	Uttar Pradesh
15	IIIT Pune	Maharashtra
16	IIIT Senapati	Manipur
17	IIIT Ranchi	Jharkhand
18	IIIT Nagpur	Maharashtra
19	IIIT Surat	Gujarat

The academic session has commenced in twelve (12) IIITs-PPP and in three (3) IIITs-PPP, including Ranchi, the academic session is scheduled to commence from the current academic year.
